IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CA(CAA)06(PB)/2017

IN THE MATTER OF:

Nightingale Finance & Leasing Ltd.

... APPLICANT / PETITIONER

And

Micro Management Ltd.

RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 05.02.2018

Coram:

VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT

:-

For the RESPONDENT

ORDER

None appears for the Applicant / Petitioner. For the appearance of the Applicant / Petitioner, post the matter on 8th March 2018.

(S. K. MOHAPATRA) MEMBER (TECHNICAL) (VARADHARAJAN)
MEMBER (JUDICIAL)

Deepak Kumar 05.02.2018